

CORRIGENDUM TO THE PUBLIC ANNOUNCEMENTto the shareholders of **ARNIT INFOTECH LIMITED**

Regd. Off: Level V, Venkata Plaza, Punjagutta, Hyderabad - 500 082.

Ph: 040-2341 2070, Fax No.:040-2341 2225

(It was originally incorporated on 9th December, 1991 by name M/s. Janvi Finstock Private Limited and became a Limited Company on 17.04.1996. Subsequently the company's name was changed to M/s. Chitalia Infotech (India) Ltd., on 24th December 1998. M/s. Chitalia Infotech (India) Ltd was changed to **Arnit Infotech Limited** on 22.03.2000. The Registered Office of the company was shifted to the State of Andhra Pradesh from the State of Maharashtra w.e.f., 14.11.2000)

This corrigendum to the Public Announcement is being issued by **SOBHAGYA CAPITAL OPTIONS LIMITED** on behalf of **Mrs. Aruna R Ajjarapu and Mr. Kuchimanchi Shridhar the Acquirers**, and **PACs Mr. A S Seshagiri Rao and Mrs. Anuradha Azzarapu**, in addition to the original Public Announcement of 1st February, 2007 pursuant to the provisions of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (Hereinafter referred to as "Regulations")

The Shareholders of **ARNIT INFOTECH LIMITED** are requested to note the following:

1. Schedule of Activity

No.	Activity	Original Schedule	Revised Schedule
1.	Public Announcement	Thursday 1st February, 2007	Thursday 1st February, 2007
2.	Specified Date	Thursday 1st March, 2007	Thursday 1st March, 2007
3.	Last date for a competitive bid	Thursday 22nd February, 2007	Thursday 22nd February, 2007
4.	Date by which Letter of Offer will be dispatched to the Shareholders	Tuesday 13th March, 2007	Saturday 28th April, 2007
5.	Offer Opening date	Monday 26th March, 2007	Friday 4th May, 2007
6.	Last Date for revising offer price/number of shares	Wednesday 4th April, 2007	Friday 11th May, 2007
7.	Last Date for withdrawal of acceptance by shareholders	Tuesday 10th April, 2007	Thursday 17th May, 2007
8.	Offer Closing Date	Saturday 14th April, 2007	Wednesday 23rd May, 2007
9.	Date by which the acceptance/ rejection would be intimated and the corresponding payment for the acquired shares and/or the share certificates for the rejected shares will be dispatched	Saturday 28th April, 2007	Thursday 7th June, 2007

Other than the above information, all other terms and conditions contained in the public announcement of 1st February, 2007 remain unchanged.

For and on behalf of the Acquirer
Issued by

Place: Hyderabad
Date: 27th April, 2007

MANAGER TO THE OFFER

7-1-32/4, P-1, Leelanagar, Begumpet,
Hyderabad - 500 016
Tel: 040-55528262, Fax: 040-23740419
email: sobhagyacapital@yahoo.com
lavanya@sobhagyacapital.com
SEBI.Regd.No.: INM000008571